

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

THURSDAY, THE 30TH DAY OF APRIL, 2020/10TH VAISAKHA, 1942

W.P(C) TMP NO.231 OF 2020

PETITIONER:

FOUSIYA.P, AGED 39 YEARS,
W/O.MAJEED.P.M,
NOOR MAHAL, CHAYOTH.P.O,
CHAYOTH, KINANOR VILLAGE,
KASARAGOD DISTRICT.

BY SRI.ADV.ARUNKUMAR.A

RESPONDENTS:

1. UNION OF INDIA - REPRESENTED BY SECRETARY,
MINISTRY OF EXTERNAL AFFAIRS,
SOUTH BLOCK, RAISINA HILL, NEW DELHI. 110001.
2. THE REGIONAL PASSPORT OFFICER,
PASSPORT OFFICE, KOZHIKODE. 673006.
3. INDIAN EMBASSY AT KUWAIT,
REPRESENTED BY ITS AMBASSADOR,
OFFICE OF INDIAN EMBASSY, KUWAIT.

R1 BY T.S.SYAM PRASANTH GOVERNMENT PLEADER
BY SRI.P.VIJAYAKUMAR, ASGI

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON 30.04.2020, THE
COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

BECHU KURIAN THOMAS, J

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WP(C) TMP NO.231 OF 2020

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DATED THIS THE 30th DAY OF APRIL, 2020

ORDER

The Assistant Solicitor General of India takes notice on behalf of respondents 1 to 3. The ASGI shall get instructions from the 3rd respondent as to what procedure can be adopted in the peculiar circumstances of the case especially on account of the directions that have been issued by this Court in Ext.P3, so that the petitioner is not put to any prejudice, due to his inability to return back to India on account of the lockdown.

2. It is submitted by the petitioner's counsel that today, ie, 30.04.2020 is the last date for him to apply for exit if a fresh passport is not issued to him or if it is not renewed. In the said circumstances, I direct the ASGI to get instructions on an urgent basis and obtain the same by 05.05.2020.

Post on 05.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

APPENDIX

PETITIONER'S EXHIBITS:-

EXHIBIT P1: A TRUE COPY OF THE RELEVANT PAGES OF THE INDIAN PASSPORT BEARING NO.T8504590.

EXHIBIT P2: A TRUE COPY OF THE MEMORANDUM OF CRL.M.C.NO.417 OF 2020.

EXHIBIT P3: A TRUE COPY OF THE ORDER DATED 17-01-2020 IN CRL.M.C.NO.417 OF 2020.